

Gold Smuggling

927. { **Shri D. C. Sharma:**
Pandit D. N. Tiwary:
Shri Raghunath Singh:
Shri Ram Krishan:
Shri Vajpayee:
Shrimati Tarkeshwari Sinha:
Shri Mohan Swarup:
Shri Ganpati Ram:

Will the Minister of Finance be pleased to state:

(a) the number of cases of gold smuggling from West and East Pakistan separately detected during the months of May, June and July, 1957; and

(b) the value of gold recovered?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) The number of cases of gold smuggling from West and East Pakistan detected during the months of May, June and July, 1957 is 141 and 12 respectively.

(b) The value of gold seized in these cases is Rs. 37,78,448 and Rs. 1,22,909 respectively.

Development of Science and Technical Education

928. **Shri Nagi Reddy:** Will the Minister of Education and Scientific Research be pleased to state the amount of subsidy or grant given to different Universities for the development of Science and Technical Education during 1954-55 and 1955-56?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali):

1954-55	Rs. 96,96,365
1955-56	Rs. 1,15,69,004

Excise Duty

929. **Shrimati Parvathi Krishnan:** Will the Minister of Finance be pleased to state the amounts realised

annually from excise duty from Madras State from the year 1949-50 onwards?

The Deputy Minister of Finance (Shri B. R. Bhagat): A statement giving the information required is laid on the Table. [See Appendix III, annexure No. 110].

Birth Anniversary of Shakespeare

930. **Shri H. N. Mukerjee:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether India was represented recently at the celebration of the 393rd anniversary of Shakespeare's birth at Stratford-on-Avon;

(b) if so, who represented India; and

(c) whether any report was presented there in regard to Shakespeare translations in Indian languages?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) No invitation was received by Government of India.

(b) and (c). Do not arise.

Income Tax Evasion

931. **Shri H. N. Mukerjee:** Will the Minister of Finance be pleased to state:

(a) whether a scheme for preventing evasion of income tax and allied taxes is being finalised; and

(b) whether the names of informants are kept secret and rewards given to them?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) There is no particular scheme for preventing evasion of Income Tax and allied taxes under consideration of the Government of India. Attention is, however, invited to the reply given to the Unstarred Question No. 741 answered in the Lok Sabha on the 7th December, 1956 and also to the note placed on